

result of enquiry did not call for further action.

'Officer-oriented' Scheme

**309. Shri H. C. Linga Reddy:
Shri P. B. Chakraverti:**

Will the Minister of Home Affairs be pleased to state:

(a) the extent to which the Office Orientation Economy has been successful in the various Ministries and Departments of the Government of India in which it was introduced so far at the Central level; and

(b) the number of people retrenched and the alternative jobs found for them along with the amount saved thereby?

The Minister of State in the Ministry of Home Affairs and Minister of Defence (Shri Hathi): (a) It is presumed that reference is to reorganisation according to an 'officer-oriented'

ed' pattern. So far this has been introduced in the following offices:—

Ministry of Works, Housing and Urban Development

(i) Works division with effect from 18th October, 1965.

(ii) Estates division with effect from 1st July, 1966.

Directorate General of Supplies and Disposals

(iii) Oil, paints and chemicals directorate with effect from 1st March, 1966.

(iv) Timber, wool and leather directorate with effect from 1st April, 1966.

The reorganised system has not worked long enough for conclusive results to be evident.

(b) The number of persons rendered surplus, the manner of their absorption and the economy involved is displayed below:—

| Name of division | Post | No. declared surplus | No. Absorbed identical posts | No. Absorbed as UDC. | Expected amount of saving (yearly) |
|------------------|--------|----------------------|------------------------------|----------------------|------------------------------------|
| (i) Works | Asstt. | 19 | 16 | 3 | Rs. 1,26,000 |
| (ii) Estates | Asstt. | 8 | 7 | 1 | } Rs. 16,400 |
| | UDC. | 1 | 1 | .. | |
| | LDC. | 2 | 2 | .. | |
| (iii) & | | | | | |
| (iv) DGS & D | Asstt. | 19 | .. | 19 | Rs. 1,05,000 |

Border Security Police

**310 Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:
Shri E. S. Pandey:
Shri Ram Harkh Yadav:
Shri R. Barua:**

Will the Minister of Home Affairs be pleased to state:

(a) the extent to which the Border

Security Police has been introduced in the Border States of India; and

(b) how the same has been working since its introduction?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Border Security Force has been introduced in all States bordering Pakistan.

(b) Within the short time it has been in existence, it has built up its organisation on proper lines and is discharging its duties satisfactorily.

Red Tapism in the Administrative Machinery

311. **Shri H. C. Linga Reddy:**
Shri P. R. Chakraverti:
Shri R. S. Pandey:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri Subodh Hansda:
Shri R. Barua:
Shri Prakash Vir Shastri:
Shri Hukam Chand Kachhavaia:
Shri Raghunath Singh:
Shri Jagdev Singh Siddhanti:
Shri N. R. Laskar:
Shri Vishwa Nath Pandey:
Shri Yashpal Singh:
Shri Sidheshwar Prasad:
Shri Rishang Keishing:
Shrimati Renuka Ray:
Shri Bihuti Mishra:
Shri K. N. Tiwary:
Shri Ram Harkh Yadav:
Shri Kajrolkar:
Shri Kolla Venkaiah:
Shri Imbichibava:
Shri Laxmi Dass:
Shri Nambiar:

Will the Minister of **Home Affairs** be pleased to state:

(a) the extent to which red tapism has been cut down in the administrative machinery of the various Ministries and Departments of Government of India;

(b) whether the Administrative report pending the final report and if so, when; and

(c) when the Administrative Reforms Commission is expected to submit its final report?

The Minister for Home Affairs (Shri Nanda): (a) There is no ready measure, but the steps taken to effect improvements are outlined in the annual report of the Department of Administrative Reforms for 1965-66.

(b) The Commission has not so far come to any conclusion about submitting an interim report.

(c) As at present estimated, by September, 1967.

Purchase of barrels from M/s. Bharat Barrel and Drum Manufacturing Co. (P) Ltd.

312. **Shri Bhagwat Jha Azad:**
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether the Indian Oil Corporation has been placing orders with M/s. Bharat Barrel and Drum Manufacturing Co. (P) Ltd. for their requirements of barrels:

(b) whether this firm has been removed totally from the register of D.G.S.&D., New Delhi and has been blacklisted by the Ministries of Iron and Steel and Defence; and

(c) if so, the reasons for placing the orders with this firm by the Indian Oil Corporation?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Yes, until recently.

(b) Yes.

(c) The Indian Oil Corporation came to know of the blacklisting only in April 1966. The Corporation has since decided not to place any orders on the firm.

Supply of Burshane Domestic Gas

313. **Shri Bhagwat Jha Azad:**
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether Burshane Domestic Gas of Allied Gas Service Private